

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.231/252/HDB/2017
NAME OF THE COMPANY	G S R Properties Pvt Ltd
NAME OF THE PETITIONER(S)	Madhusudhan Reddy Gajjala
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kan	Advocate	K.PHANI.KAN@SNATC.COM	K. Phani Kan
NARESH KUMAR SANGAM	Advocate	9000666072	N. Sangam

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. Naresh Kumar Sangam, learned counsel for the petitioner.  
Learned counsel for the petitioner submits that the company is facing various litigations and approvals/ sanctions of various authorities are still pending/ in progress. ROC report also received.

Orders reserved.

  
Member (Technical)

  
Member (Judicial)